

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

C.P. (IB)/451(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 16.07.2024

NAME OF THE PARTIES: **TEXMO PIPES AND PRODUCTS LIMITED V/s**
LARSEN AND TOUBRO LIMITED

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Mr. Ritesh Sonakeshariya i/b P. S. Thakre & Co. appeared for the Petitioner.
2. Ms. Lipsa Unadkat i/b. Manilal Kher Ambalal & Co. appeared for Respondent.
3. Learned Counsel for the Corporate Debtor submits that copy of the petition is not served to them.
4. Petitioner is directed to supply copy of the petition on the e-mail ID of the counsel appearing for the Respondent.
5. List this matter on **01.08.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)